

PATNA HIGH COURT, PATNA

NOTIFICATION

12-
Dated : 12 January, 2023

No. 31 A : On being relieved of his present assignment, the services of Sri Ashok Kumar Pandey, District and Sessions Judge, Munger are placed at the disposal of the State Government in the Department of General Administration, Patna on his appointment as Director, Bihar Judicial Academy, Patna on deputation basis for a maximum period of three years.

By order of the High Court,

Sd/- Rupesh Deo

Registrar General

Memo No. 2394 - 2408 dated, Patna the 12th January, 2023

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna with reference to his Department's notification no. 824 dated 11.01.2023 / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General, Bihar, G.E. 7, Birchand Patel Marg, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / I/C Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / I/C Registrar (Vigilance), Patna High Court, Patna / I/C Registrar (Appointment), Patna High Court, Patna / I/C Registrar (Administration), Patna High Court, Patna / I/C Registrar I.T.-cum-C.P.C., Patna High Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/c J.O.S.R.R., Patna High Court, Patna / S.O. I/c Statistical Section, Patna High Court, Patna / S.O. I/c A.D. (Misc.) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.



Registrar General